

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 102

IA No. 1048/2024

And

CP (IB) No. 55/Chd/Hry /2024

IN THE MATTER OF:

Sushil Kumar Garg

...Petitioner

Under Section: 94 & 99, IBC 2016

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 15.07.2024.

-sd-
Court Officer

May 06, 2024
SM